

# FORM G

## INVITATION FOR EXPRESSION OF INTEREST FOR KEW PRECISION PARTS PRIVATE LIMITED OPERATING IN MANUFACTURING OF AUTOMOTIVE & TRACTOR COMPONENTS PART AT DELHI & NOIDA (U.P)

(Under sub-regulation (1) of regulation 36A of the Insolvency and  
Bankruptcy Board of India (Insolvency Resolution Process for  
Corporate Persons) Regulations, 2016)

| Sl. | RELEVANT PARTICULARS                                                                                                                  |                                                                                    |
|-----|---------------------------------------------------------------------------------------------------------------------------------------|------------------------------------------------------------------------------------|
| 1.  | Name of the corporate debtor along with PAN & CIN/LLP No.                                                                             | Kew Precision Parts Private Limited<br>PAN:AAACS2486H<br>CIN:U74899DL1960PTC003280 |
| 2.  | Address of the registered office                                                                                                      | 41, DLF Industrial Area, New Delhi, INDIA – 110015                                 |
| 3.  | URL of website                                                                                                                        | Not Available                                                                      |
| 4.  | Details of place where majority of fixed assets are located                                                                           | Plot No. - 212, Block B, Phase II, Noida, Gautam Budh Nagar, U.P.                  |
| 5.  | Installed capacity of main products/ services                                                                                         | Can be obtained from the RP by sending a mail to; Crip.kewprecisionparts@gmail.com |
| 6.  | Quantity and value of main products/ services sold in last financial year                                                             | 28.07 crore (FY 2012-13)                                                           |
| 7.  | Number of employees/ workmen                                                                                                          | Nil, as the Corporate Debtor had closed its operations long back                   |
| 8.  | Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL: | Can be obtained from the RP by sending a mail to; Crip.kewprecisionparts@gmail.com |
| 9.  | Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:                                         | Can be obtained from the RP by sending a mail to; Crip.kewprecisionparts@gmail.com |
| 10. | Last date for receipt of expression of interest                                                                                       | 14/10/2026                                                                         |
| 11. | Date of issue of provisional list of prospective resolution applicants                                                                | 24/10/2026                                                                         |
| 12. | Last date for submission of objections to provisional list                                                                            | 29/10/2026                                                                         |
| 13. | Date of issue of final list of prospective resolution applicants                                                                      | 08/11/2026                                                                         |
| 14. | Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants      | 13/11/2026                                                                         |
| 15. | Last date for submission of resolution plans                                                                                          | 13/12/2026                                                                         |
| 16. | Process email id to submit Expression of Interest                                                                                     | Crip.kewprecisionparts@gmail.com                                                   |

**Signature of the Resolution Professional  
IBBI/IPA-002/IP-N00676/2018-2019/12114**

**E-43, LGF, Panchsheel Park, New Delhi - 110017**

**For Kew Precision Parts Private Limited**

**28/09/2026, New Delhi**

**Date : 28/09/2026**

**Place : New Delhi**



FORM NO.14  
[See Regulation 33(2)]  
OFFICE OF THE RECOVERY OFFICER - III  
DEBTS RECOVERY TRIBUNAL DELHI (DRT I)  
4th Floor, Jeevan Tara Building, Parliament Street, New Delhi-110001  
DEMAND NOTICE

NOTICE UNDER SECTIONS 25 TO 28 OF THE RECOVERY OF DEBTS & BANKRUPTCY ACT, 1993 AND RULE 2 OF SECOND SCHEDULE TO THE INCOME TAX ACT, 1961.  
RC/494/2025

10-08-2026

**CANARA BANK**  
Versus  
**ANUP KUMAR**

To,

(CD 1) ANUP KUMAR, (PROP. M/S RITU FANS SPARE PARTS), AT PLOT NO 68, SEC - 2, PKT - G, BAWANA INDUSTRIAL AREA, BAWANA, North West, DELHI-110039 Also At: H. NO. D-284, WZ BLOCK, SUDARSHAN PARK, MOTI NAGAR NEW DELHI 110015

This is to notify that as per the Recovery Certificate issued in pursuance of orders passed by the Presiding Officer, DEBTS RECOVERY TRIBUNAL DELHI (DRT I) in TA/1496/2022 an amount of Rs 3662577.75 along with pendente lite and future interest @ 11.90 % Compound Interest Monthly w.e.f. 01/09/2020 till realization and costs of Rs 39000 (Rupees Thirty Nine Thousands Only) has become due against you (Jointly and severally/ Fully/Limited).

2. You are hereby directed to pay the above sum within 15 days of the receipts of the notice, failing which the recovery shall be made in accordance with the Recovery of Debts Due to Banks and Financial Institutions Act, 1993 and Rules there under.

3. You are hereby ordered to declare on an affidavit the particulars of yours assets on or before the next date of hearing.

4. You are hereby ordered to appear before the undersigned on 05.10.2026 at 10:30 a.m. for further proceedings.

5. In addition to the sum aforesaid, you will also be liable to pay:

(a) Such interests as is payable for the period commencing immediately after this notice of the certificate / execution proceedings.

(b) All costs, charges and expenses incurred in respect of the service of this notice and warrants and other processes and all other proceedings taken for recovering the amount due.

Given under my hand and the seal of the Tribunal, on this date: 10.08.2026

Sd/-  
RAVINDER KUMAR TOMAR  
Recovery Officer -I  
DEBTS RECOVERY TRIBUNAL DELHI(DRT I)

**FORM G**  
INVITATION FOR EXPRESSION OF INTEREST FOR  
KEY PRECISION PARTS PRIVATE LIMITED OPERATING IN  
MANUFACTURING OF AUTOMOTIVE & TRACTOR COMPONENTS  
PART AT DELHI & NOIDA (U.P)  
(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

| Sl. | RELEVANT PARTICULARS                                                                                                                                                             |
|-----|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1.  | Name of the corporate debtor along with PAN & CIN/LLP No. Kew Precision Parts Private Limited PAN:AAACS2486H CIN:U74899DL1960PTC003280                                           |
| 2.  | Address of the registered office 41, DLF Industrial Area, New Delhi, INDIA - 110015                                                                                              |
| 3.  | URL of website Not Available                                                                                                                                                     |
| 4.  | Details of place where majority of fixed assets are located Plot No. - 212, Block B, Phase II, Noida, Gautam Budh Nagar, U.P.                                                    |
| 5.  | Installed capacity of main products/ services Can be obtained from the RP by sending a mail to: Crip.kewprecisionparts@gmail.com                                                 |
| 6.  | Quantity and value of main products/ services sold in last financial year 28.07 crore (FY 2012-13)                                                                               |
| 7.  | Number of employees/ workmen Nil, as the Corporate Debtor had closed its operations long back                                                                                    |
| 8.  | Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL: Crip.kewprecisionparts@gmail.com           |
| 9.  | Eligibility for resolution applicants under section 25(2)(n) of the Code is available at URL: Can be obtained from the RP by sending a mail to: Crip.kewprecisionparts@gmail.com |
| 10. | Last date for receipt of expression of interest 14/10/2026                                                                                                                       |
| 11. | Date of issue of provisional list of prospective resolution applicants 24/10/2026                                                                                                |
| 12. | Last date for submission of objections to provisional list 29/10/2026                                                                                                            |
| 13. | Date of issue of final list of prospective resolution applicants 08/11/2026                                                                                                      |
| 14. | Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants 13/11/2026                                      |
| 15. | Last date for submission of resolution plans 13/12/2026                                                                                                                          |
| 16. | Process email id to submit Expression of Interest Crip.kewprecisionparts@gmail.com                                                                                               |

Signature of the Resolution Professional  
IBBI/IPA-002/IP-000676/2018-2019/12114  
E-43, LGF, Panchsheel Park, New Delhi - 110017  
For Kew Precision Parts Private Limited  
28/09/2026, New Delhi

Date : 28/09/2026  
Place : New Delhi

**FORM NO.14**  
[See Regulation 33(2)]  
By Regd. A/D, Dasti failing which by Publication.

**OFFICE OF THE RECOVERY OFFICER - I/II**  
**DEBTS RECOVERY TRIBUNAL CHANDIGARH (DRT 2)**  
1st Floor, SCO 33-34-35 Sector-17 A, Chandigarh  
(Additional space allotted on 3rd & 4th Floor also)

**DEMAND NOTICE**  
NOTICE UNDER SECTIONS 25 TO 28 OF THE RECOVERY OF DEBTS & BANKRUPTCY ACT, 1993 AND RULE 2 OF SECOND SCHEDULE TO INCOME TAX ACT, 1961.

RC/1208/2025

31-08-2026

**STATE BANK OF INDIA**  
Versus  
**M/S B.B. INDUSTRIES**

To

(CD 1) M/S B.B. INDUSTRIES M/S B.B. INDUSTRIES A PROPRIETORSHIP CONCERN AT SHED NO. I, UDYOG VIHAR PHASE - VI, SECTOR - 37 GURGAON HARYANA THROUGH ITS PROPRIETOR SHRI KAMAL CHOPRA SON OF SHRI JUGAL KISHORE CHOPRA.

(CD 2) SHRI KAMAL CHOPRA SON OF SHRI JUGAL KISHORE CHOPRA PROPRIETOR OF M/S B.B. INDUSTRIES, RESIDENT OF T-1, PARK VIEW RESIDENCY, SECTOR 3, GURGAON HARYANA. Also At: SHRI KAMAL CHOPRA SON OF SHRI JUGAL KISHORE CHOPRA RESIDENT OF M/S B.B. INDUSTRIES, T-1 PARK VIEW SOCIETY SECTOR 3 GURUGRAM HARYANA.

This is to notify that as per the Recovery Certificate issued in pursuance of orders passed by the Presiding Officer, DEBTS RECOVERY TRIBUNAL CHANDIGARH (DRT 2) in OA/4411/2017 an amount of Rs 8169513.88 (Rupees Eighty One Lakhs Sixty Nine Thousands Five Hundred Thirteen And Paise Eighty Eight Only) along with pendente lite and future interest @ 12.15 % Compound Interest Monthly w.e.f. 09/08/2016 till realization and costs of Rs 84005 (Rupees Eighty Four Thousands Five Only) has become due against you (Jointly and severally/ Fully/Limited).

2. You are hereby directed to pay the above sum within 15 days of the receipts of the notice, failing which the recovery shall be made in accordance with the Recovery of Debts Due to Banks and Financial Institutions Act, 1993 and Rules there under.

3. You are hereby ordered to declare on an affidavit the particulars of yours assets on or before the next date of hearing.

4. You are hereby ordered to appear before the undersigned on 04/11/2026 at 10:30 a.m. for further proceedings.

5. In addition to the sum aforesaid, you will also be liable to pay:

(a) Such interests as is payable for the period commencing immediately after this notice of the certificate / execution proceedings.

(b) All costs, charges and expenses incurred in respect of the service of this notice and warrants and other processes and all other proceedings taken for recovering the amount due.

Given under my hand and the seal of the Tribunal, on this date: 31/08/2026.

VIJAY KUMAR GARG (PUBLICATION)

Recovery Officer  
DEBTS RECOVERY TRIBUNAL CHANDIGARH (DRT 2)



**Hinduja Housing Finance Ltd.**  
Corporate Office: No. 167-169, 2nd Floor, Anna Salai, Saidapet, Chennai-600015, and  
Branch Office: F8 First Floor Mahalaxmi Metro Tower Sector 4 Vaishali Ghaziabad. 201019

Authorized Officer's: Sh. Mr. Amit Kaushik (ZRM), M. 9587088333;  
Mr. Arun Mohan Sharma (ALM), Email id:- auction@hindujahousingfinance.com

**NOTICE OF SALE THROUGH PRIVATE TREATY**  
SALE OF IMMOVABLE ASSETS MORTGAGED TO HHFL UNDER THE SARFAESI ACT, 2002 READ WITH PROVISION TO RULE 8(8) AND 9(1).  
The undersigned, as the Authorized Officer of HHFL, has taken possession of the schedule property under Section 14(1) of the SARFAESI Act. Public at large is hereby informed that the secured property described in the Schedule is available for sale through Private Treaty/Public E-Auction, on terms agreeable to HHFL, for realization of its dues on an "AS IS WHERE IS", "AS IS WHAT IS" and "WHATEVER THERE IS" basis.

**Standard Terms & Conditions:** 1. Sale will be conducted strictly on "AS IS WHERE IS", "AS IS WHAT IS" and "WHATEVER THERE IS" basis. 2. Purchaser must deposit 10% of the offered amount along with the application and KYC documents. This will be adjusted against the 25% deposit required upon acceptance. No interest shall be payable on the EMD. 3. On acceptance of the offer by HHFL, purchaser must deposit 25% of the sale consideration (inclusive of the initial 10%) by the next working day. 4. Balance 75% of the sale consideration must be paid within 15 days of confirmation of sale. 5. Failure to remit amounts within stipulated timelines will result in automatic forfeiture of all deposits made, including the initial 10% and the property may be resold without further notice. 6. If HHFL does not accept the offer, the initial 10% deposit will be refunded without interest. 7. For bids exceeding Rs. 50,00,000/-, the successful purchaser must remit 1% TDS under Section 194-I of the Income Tax Act. 8. The property is sold with all existing and future encumbrances, whether known or unknown to HHFL. HHFL shall not be responsible for any third party claims, rights, or statutory dues. 9. Purchaser must conduct independent due diligence on all aspects of the property. No claims will be entertained later. 10. HHFL reserves the right to reject any offer or cancel the auction without assigning reasons. 11. Auction/bidding shall only be through "online electronic mode" through the website www.bankofmaharashtra.com Or Auction provided by the service provider M/s C1 India Pvt. Ltd. 12. The bidders may participate from their place of choice through online portal. Secured Creditor/service provider shall not be held responsible for the any internet connectivity issue. 13. For any details on e-auction prospective bidders may contact the Service Provider M/s C1 India Pvt. Ltd., having its corporate office at Plot No. 68, 3rd Floor, Sector - 44, Gurgaon, Haryana-122003 (Contact Person Mr. Mihalesh, Mobile No. 7080804466, Email: Mihalesh.kumar@c1india.com, Email:tn@c1india.com, Prabhakaran.Malachamy@c1india.com & Support (Helpline) Mobile No. +91-729196124/25/26, Support Email:- Support@bankofmaharashtra.com. 14. For participating in the e-auction sale, the intending bidders should register their name at https://www.bankofmaharashtra.com well in advance and shall get the user ID and password. Intending bidders are advised to change only the password immediately upon receiving it from the service provider. 15. For participating in e-auction, intending bidders have to deposit a refundable Earnest Money Deposit (EMD) i.e. 10% OF RESERVE PRICE (as mentioned above) shall be payable by interested bidders through Demand Draft/NEFT/RTGS in favour of "Hinduja Housing Finance Limited". 16. Interested parties may contact the Authorized Officer for details and submit Offer, EMD along with KYC documents on or before 13-10-2026 at 5.00 p.m. 17. Successful auction Purchaser shall bear all stamp duty, registration fees, taxes and other statutory expenses related to the mortgaged property. 18. The Borrowers/Mortgagors right of redemption under Section 13(8) of the SARFAESI Act stands extinguished upon the date of publication of this notice as per the latest judicial mandates. 19. Sale shall be conducted in accordance with the provisions of the SARFAESI Act and Rules.

**SCHEDULE**  
Description of the Property (Secured Asset): Flat No. 2nd Floor without roof rights area measuring 50.16 Sqmt. Built upon Plot No.18 area measuring 100 Sqyds part of Khasra No.63 Situated at Colony Akshwani Village Sadulabad Paragana Loni Tehsil and District Ghaziabad, Uttar Pradesh. Outstanding amount: Rs.9,82,313/- (Rupees Seventeen Two Thousand Four Hundred Eighty Six Only) as on 16.10.2024  
Reserve Price: Rs. 8,00,000/- (Rupees Eight Lakh Only) EMD: Rs. 80,000/-  
LOAN NO.: DLS/DSR/SRA/A0000000422  
Borrowers Name: 1. MR. SHARVAN KUMAR, 2. MRS. PRIYANKA KUMARI  
EMD Deposition Last Date: 13.10.2026 till 1700 hrs.  
Date/Time of E-Auction: 16.10.2026, 11:00hrs-1300 hrs.  
Bid Increase Amount: Rs. 10,000/-  
Date: 29.09.2026, Place: Ghaziabad Authorized Officer, For Hinduja Housing Finance Limited

| Sl. No.        | Name of the Borrower/Guarantor                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      | Amount Due                                                                                                                                                                                                                  | Short description of the immovable property with known encumbrances                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                    | Reserve Price<br>EMD Amt.<br>Bid Increase Amt.<br>Possession Type                                        | Short description of the immovable property with known encumbrances | Reserve Price<br>EMD Amt.<br>Bid Increase Amt.<br>Possession Type |
|----------------|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|----------------------------------------------------------------------------------------------------------|---------------------------------------------------------------------|-------------------------------------------------------------------|
| ROORKEE BRANCH |                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     |                                                                                                                                                                                                                             |                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        |                                                                                                          |                                                                     |                                                                   |
| 1.             | <b>Borrower :</b> Mr. Amit S/o Mr. Suresh Chand, <b>Address :</b> R/O- Village Matlabpur, Roorkee, Haridwar, Uttarakhand-247667.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                    | <b>Rs. 40,72,437.00</b> + interest, expenses and other charges as applicable thereon w.e.f 10.09.2024 (Less recovery effected, if any, from 10.09.2024)                                                                     | Residential Plot at, Village Matlabpur, Pargana Bhagwanpur, Tehsil Roorkee, District Haridwar along with construction thereon, plot adm. 1770 Sq. ft. or 164.498 Sq. Mtr. owned by Mr. Amit S/o Sh. Suresh Chand vide Sale Deed registered vide Wahi no. 1, Zild No. 6,330, Page 1 to 22, sl. No. 1571 registered before Sub Registrar-I, Roorkee on 07.03.2022. <b>Bounded as following:-North-</b> House of Sh. Satish Sain, <b>East-</b> House of Sh. Deshraj Saini, <b>West-</b> Rasta 10 feet wide, <b>South-</b> Plot of Sh. Sachin Salni. (No Known Encumbrances)                                                                                                                                                                                               | <b>Rs. 37,43,100/-</b><br><br><b>Rs. 3,74,310/-</b><br><br><b>Rs. 10,000/-</b><br><br><b>Symbolic</b>    |                                                                     |                                                                   |
| 2.             | <b>Borrower :</b> 1. Mr. Ashok Kumar Verma S/o Mr. Sri Ram Verma Since Deceased through legal heirs, R/O Ganpati Dham, Phase-3, Block B, Village Jamalpur Kalan, Jwalapur, Haridwar, Uttarakhand-249404, 2. Mrs. Anuradha Verma W/o Mr. Ashok Kumar Verma, R/O- Ganpati Dham, Phase -3, Block B, Village Jamalpur Kalan, Jwalapur, Haridwar, Uttarakhand-249404                                                                                                                                                                                                                                                                                                     | <b>Rs. 28,69,888.00</b> plus interest thereon at contractual rate in the account w.e.f. 22.09.2025 along with penal interest @2% and other charges/ expenses in the account (Less Recovery effected if any after 22.09.2025 | Residential property located at Part of Plot No. 239 & 240, Khasra No. 360, Ganpati Dham, Phase-3, Block 0B, Gram Jamalpur, Kalan, Pargana Jwalapur, District Haridwar, Uttarakhand-249404 admeasuring 81.273 sq. mtr. and bounded as:- North- 22.0' wide road, East- Part of Plot No. 240, <b>West-</b> Part of Plot No. 239, <b>South-</b> Other's property. (No Known Encumbrances)                                                                                                                                                                                                                                                                                                                                                                                 | <b>Rs. 35,62,000/-</b><br><br><b>Rs. 3,56,200/-</b><br><br><b>Rs. 10,000/-</b><br><br><b>Symbolic</b>    |                                                                     |                                                                   |
| 3.             | <b>Borrower :</b> 1. Mrs. Pritee W/o Gajendra Singh, R/O - House No. 29/1, Soth Mohalla, Salempur Rajputana, Roorkee, Haridwar, U.K. - 247667. <b>Co-Borrower :</b> 2. Mr. Gajendra Singh S/o Mr. Jagram Singh, R/O - House No. 29/1, Soth Mohalla, Salempur Rajputana, Roorkee, Haridwar, U.K. - 247667                                                                                                                                                                                                                                                                                                                                                            | <b>Rs. 33,02,701.00</b> (Rounded off) plus interest as applicable w.e.f. 15.07.2024 and cost, expenses and other charges.                                                                                                   | Residential Property located at Part of Khasra No. 60 Kha etc. Situated at Village Sherpur, Pargana & Tehsil Roorkee, Distt. Haridwar, Uttarakhand - 247667, Admeasuring 208.178 Sq. Mtr. in the name of Mrs. Pritee W/o Sh. Gajendra Singh as per sale deed Registered vide wahi no. 1, Zild 6813, Pages 1 to 32 at Sr. No. 9386 dated 06.09.2022 before Sub Registrar II, Roorkee, <b>Bounded as following:- North-</b> House &amp; Plot of Sh.Dharampal, <b>East-</b> House of Sh. Krishna Singh, <b>West-</b> 12.0' wide Road, <b>South</b> - House of Sh. Anil. (No Known Encumbrances)                                                                                                                                                                           | <b>Rs. 11,40,000/-</b><br><br><b>Rs. 1,14,000/-</b><br><br><b>Rs. 10,000/-</b><br><br><b>Physical</b>    |                                                                     |                                                                   |
| 4.             | <b>Borrower :</b> Mr. Basit Ali S/o Mr. Mohd. Iqbal, <b>Address:</b> 367, Gali No. 17, Green Park Colony, Roorkee, Distt. Haridwar, Uttarakhand - 247667, <b>Guarantor :</b> Mohd. Akil S/o Mr. Khalil, <b>Address:</b> Village Safarpur, Post Salempur, Rajputana, Roorkee, Distt. Haridwar, Uttarakhand-247667.                                                                                                                                                                                                                                                                                                                                                   | <b>Rs. 25,22,786.00</b> along with penal interest @ 2% and other charges / expenses in the accounts w.e.f. 21.02.2023                                                                                                       | Residential Property at part of Khasra No. 665 Mi, situated at Mohalla Bharat Nagar, Pargana and Tehsil Roorkee, Distt Haridwar, Uttarakhand-247667 (No Known Encumbrances)                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | <b>Rs. 11,34,300/-</b><br><br><b>Rs. 1,13,430/-</b><br><br><b>Rs. 10,000/-</b><br><br><b>Physical</b>    |                                                                     |                                                                   |
| 5.             | <b>Borrower :</b> Star Enterprises Prop- Mr. Faiyaz Ahmad, R/O- House No. 4, Gulab Nagar, Eidgah Road, Roorkee Haridwar, Uttarakhand - 247667                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       | <b>Rs. 27,93,466.00</b> + interest thereon at contractual rate in the account w.e.f. 13.09.2024 along with penal interest @2% and other charges/ expenses                                                                   | Residential Property Comprised in Old Khasra No. 919/2, Khasra No. 778 M, Mohalla Gulab Nagar, Pargana & Tehsil Roorkee Distt. Haridwar, Uttarakhand- Admeasuring 2 Biswe 16 Biswansi and construction thereon in the Name of Faiyaz Ahmad as per sale deed registered vide Zild No. 1858/1934 Page 800/73-76 at Sr. No. 6517 dated 05.08.1989 and <b>Bounded as following,</b> North: Khet of Shaukat Ali, East: Rasta 10.00 ft. wide, West: Khet of Shaukat Ali, South: Rasta 12. ft. wide. CERSAI ID: 200015579580 (No Known Encumbrances)                                                                                                                                                                                                                          | <b>Rs. 87,85,000/-</b><br><br><b>Rs. 8,78,500/-</b><br><br><b>Rs. 10,000/-</b><br><br><b>Physical</b>    |                                                                     |                                                                   |
| 6.             | <b>Borrower :</b> Mr. Julfikar S/o Mr. Jareef Proprietor M/s Kohinoor Traders, R/O- opposite APFX SCHOL, Village Bhagwanpur, Chandanpur Landhaura, Roorkee Distt. Haridwar, Uttarakhand-247664, <b>Guarantor :</b> Mr. Furkan S/o Jareef, R/O- Village Bhagwanpur Chandanpur Landhaura, Roorkee Distt. Haridwar, Uttarakhand -247664                                                                                                                                                                                                                                                                                                                                | <b>Rs. 34,45,117.31/-</b> + interest thereon at contractual rate in the account No. w.e.f. 29.01.2026 along with penal interest @ 2% and other charges / expenses in the accounts                                           | Residential plot, comprised in Part of Khasra No. 969 & 968 of Khata No 336, admeasuring 2235.87 Sq. ft., i.e. 207.80 Sq. Mtr., located at Abadi Village Bhagwanpur, Chandanpur, Pargana Manglore, Tehsil, Roorkee, Distt Haridwar - Uttarakhand-247664 In the name of Julfikar S/o Mr. Jareef vide sale deed Registered through Vahi I, Zild 5,885 pages 185 to 208 at sl. no. 5808 registered before Sub Registrar II, Roorkee, <b>Bounded as Following,</b> North: Landhaura Manglore Road-Side Measuring-31ftt. 03 inch, <b>East:</b> Plot of Jubair Ahmed-Side Measuring-8ftt. 06 inch, <b>West:</b> Plot of Sh. Gulshana-Side Measuring 66 ft. 02 inch, <b>South:</b> Agricultural Lan of Sh. Satish Kumar-Side Measuring 31 ft. 3 inch, (No Known Encumbrances) | <b>Rs. 1,11,73,000/-</b><br><br><b>Rs. 11,17,300/-</b><br><br><b>Rs. 10,000/-</b><br><br><b>Symbolic</b> |                                                                     |                                                                   |
| 7.             | <b>Borrower :</b> 1. M/s Darsh Farm, R/O- Village Sherpur, Khasra, 506, Near Jain Mandir School & Jai Engineers, Post Dhandhedhi, Khwajipur, Roorkee, Distt. Haridwar, Uttarakhand -247667<br><br><b>2. Proprietor:</b> Mr. Sandeep Kumar S/o Sh. Rajendra Prasad, R/O - H No. 39/32, 3 Civil Lines, opp. Telephone Exchange, Roorkee, Distt. Haridwar, Uttarakhand -247667, <b>Guarantor:</b> 1. Mrs. Neha Rani W/o Mr. Sandeep Kumar, R/O - 1-H No. 39/32, 3 Civil Lines, Opp. Telephone Exchange, Roorkee, Distt. Haridwar, Uttarakhand-247667, R/O - 2: H No. 12/1566, Saray Ganpat, Near Vishwakarma Mandir, Banjarjo Ka Pul. Saharanpur, Uttar Pradesh-247001 | <b>Rs. 27,95,74.25</b> + interest, expenses and other charges as applicable thereon w.e.f 13.03.2024                                                                                                                        | Residential Property Bearing House No. 224, situated in Abadi of Village Sherpur which has Recently Been Notified in the limit of Nagar Nigam Roorkee, Distt. Haridwar, Uttarakhand - 247667. Property Admeasuring 2117.10 Sq. ft. (1655.17-1461.93) i.e. 196.75 Sq. Mtr. In the Name of Mr. Sandeep Kumar S/o Rajendra Prasad, <b>Bounded as North:</b> Rasta 6 ft wide, <b>East:</b> Rasta 12 ft. wide, <b>West:</b> House of Sh. Mahendra Singh, <b>South:</b> House of Sh. Mahendra Singh. (No Known Encumbrances)                                                                                                                                                                                                                                                 | <b>Rs. 38,88,000/-</b><br><br><b>Rs. 3,88,800/-</b><br><br><b>Rs. 10,000/-</b><br><br><b>Symbolic</b>    |                                                                     |                                                                   |
| 8.             | <b>Borrower :</b> M/s Kiaan Enterprises, Prop: Shashank Verma S/o Vijay Verma, <b>Address:</b> Flat No B Golden Apartment Near Adarsh Nagar Roorkee Distt. Haridwar 247667, <b>Guarantor:</b> Madhuri Verma W/o Shashank Verma <b>Address:</b> House No. 10 C, New Adarsh Nagar Sri Sai society Apartment Roorkee Dist. Haridwar, Uttarakhand-247667                                                                                                                                                                                                                                                                                                                | <b>Rs. 24,44,322.00</b> + interest thereon at contractual rate in the account w.e.f. 30.07.2024 along with penal interest @2% and other charges/ expenses                                                                   | Commercial Shop at ground floor bearing House Tax Register No. 45 (Old No.), New No. 61 at Main Bazaar, B T Ganj, Near Sabji Mandi Roorkee, presently within limits of Nagar Nigam, Roorkee, Tehsil Roorkee, Distt. Haridwar, Uttarakhand-247667. Admeasuring 276 sq. feet i.e. 25.65 sq. meter in the name of Mr. Shashank Verma S/o Sh. Vijay Pal Singh as per Gift Deed registered vide Wahi No. 1, Zild No. 6,905, Pages 135 to 165 at Sr. No. 10903 registered on 19.10.2022 before Sub Registrar, Roorkee-II. <b>Bounded as Following:</b> North- Main market Road, <b>East</b> - Shop of Pal Deep Singh, <b>West-</b> Shop of Ifikhar Salmani, <b>South-</b> Gali Wide 10.00" feet. (No Known Encumbrances)                                                     | <b>Rs. 55,90,000/-</b><br><br><b>Rs. 5,59,000/-</b><br><br><b>Rs. 10,000/-</b><br><br><b>Symbolic</b>    |                                                                     |                                                                   |
| HARIWAR BRANCH |                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     |                                                                                                                                                                                                                             |                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        |                                                                                                          |                                                                     |                                                                   |
| 9.             | <b>Borrower :</b> Mrs. Soni Singh W/o Sh. Maanvendra Pratap Singh (D/o Sh. Satyaveer singh) , Prop. M/s Sai Grocery Store, R/O-1 : Shop No. B-11, Balaji Complex- Opp. Bank of mahashtra, Ranipur More, Haridwar, Uttarakhand, R/O- 2 : Flat No. K-408, Aarogyanam Residence, Near Crystal world, Bahadradabad, Haridwar, Uttarakhand-249402. R/O-3 : H.No. B-56, Nasakshtra Vatika Bihadi Bhumand hospital, Haridwar, uttrakhand-249402, <b>Guarantor:</b> Mr. Vishal S/o Sh. Sanjeev Kumar, R/O- House No. 268, Devipura, Nayagaon, Sitapur, Jwalapur, Haridwar, Uttarakhand-249407                                                                               | <b>Rs. 18,43,323.00</b> + interest thereon at contractual rate along with penal interest @ 2% and other charges/expenses in the accounts w.e.f. 18.11.2022.                                                                 | Residential Plot being Part of Khasra No. 413/3, Mi located at Mauza Ganeshpur, Inside Hadud Nagar Nigam Roorkee admeasuring 136.617 Sq. Mtr. and <b>Bounded as East:</b> house of DINESH, <b>West:</b> Mandir, <b>North:</b> Way 15 feet wide, <b>South:</b> Johad. (No Known Encumbrances)                                                                                                                                                                                                                                                                                                                                                                                                                                                                           | <b>Rs. 26,80,000/-</b><br><br><b>Rs. 2,68,000/-</b><br><br><b>Rs. 10,000/-</b><br><br><b>Physical</b>    |                                                                     |                                                                   |

**Date and Time of e-Auction : 15.10.2026, From 1 :00 P.M. TO 5 :00 P.M. with auto extension for 10 Min. in case bid is placed within 5 min.**

**Date & Time of Inspection of Property: - 05.10.2026 to 09.10.2026, time 11.00 a.m. to 5.00 p.m.**

**Last Date & Time for Submission of Bid application/KYC documents/EMD etc. 15.10.2026 up to 4:00PM**

For detailed terms and conditions of the sale, please refer to the link provided in Bank of Maharashtra Secured Creditor's website ie "https://www.bankofmaharashtra.bank.in/properties\_for\_sale

For any assistance, Contact Person: Ashutosh Tripathi Authorised Officer, Dehradun Zone, Mob.: 75882 93544

For Registration, Login, Bidding, Bidding Rules visit https://baanknet.com

**STATUTORY 15/30 DAYS SALE NOTICE FOR SUBSEQUENT SALE UNDER RULE 8(6) AS PER AMENDED SARFAESI ACT 2002** The borrower/guarantor are hereby notified to pay the sum as mentioned above along with upto dated interest and ancillary expenses before the date of auction, failing which the property will be auctioned/sold and balance dues if any will be recovered with interest and cost

Date: 28.09.2026

Authorised Officer, Bank of Maharashtra

